POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

SUBIKSHA RETAIL LIMITED

(FORMERLY BLUE GREEN CONSTRUCTIONS & INVESTMENTS LIMITED)

Registered Office: Flat No. 2, 2nd Floor, "Habib Complex", No. 5, Durgabai Deshmukh Road, R. A. Puram, Chennai - 600 028, (Tel. No.: 044 - 3200 4329, Fax. No.: 044 - 2498 1201)

This Post Offer Public Announcement ('Post Offer PA') is being issued by Inga Capital Private Limited (formerly, Collins Stewart Inga Private Limited) ('Manager to the Offer') for and on behalf of Cash & Carry Wholesale Traders Private Limited ('Acquirer' or 'C & C') along with Mr. R Subramanian ('RS') and Subhiksha Trading Services Limited ('STSL') (hereinafter referred to as 'Persons Acting in Concert'/'PACs') to the shareholders of Subiksha Retail Limited ('Target Company' or 'SRL') pursuant to Regulation 10, 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'). The details subsequent to the completion of the Offer with respect to the original Public Announcement ('Original PA'), Addendum to Public Announcement ('Addendum to PA') and Second Addendum to Public Announcement ('Second Addendum to PA') that appeared in the newspaper on June 6, 2008, June 29, 2008 and July 3, 2008 respectively, collectively referred to as Public Announcements ('PAs'), Corrigendum to the Public Announcement that appeared in the newspaper on February 12, 2015 ('Corrigendum to the PA') and Letter of Offer dated February 6, 2015 read with errata to the table of content dated February 9, 2015 to the shareholders are as under:

The terms used but not defined in this Post Offer PA have the same meanings assigned to them in the PAs, Corrigendum to the PA and Letter of Offer issued earlier, unless otherwise specified.

1.	Name of the Target Company	Subiksha Retail Limited (Formerly, Blue Green Constructions & Investments Limited)
2.	Name of the Acquirer	Cash & Carry Wholesale Traders Private Limited
	Name of the PACs	Mr. R Subramanian and Subhiksha Trading Services Limited
3.	Name of the Manager to the Offer	Inga Capital Private Limited
4.	Name of the Registrar to the Offer	Universal Capital Securities Private Limited (Formerly, Mondkar Computers Private Limited)
5.	Offer Details	Open Offer to acquire upto 1,01,00,200 fully paid-up equity shares of ₹ 1/- each representing 20% of issued and paid-up equity capital of Subiksha Retail Limited, at a price of ₹ 1/- per equity share payable in cash
	a. Date of Opening of the Offer	February 13, 2015
	b. Date of Closing of the Offer	March 4, 2015

1. Details of the acquisition:

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
1.	Offer Price	₹ 1/-		₹ 1/-	
2.	Shareholding of the Acquirer and PACs (No. & %) before PA	75,61,000 (14.97%)		75,61,000 (14.97%)	
3.	Shares acquired by way of SPA (No. & %)	5,05,000 (1.00%)		5,05,000 (1.00%)	
4.	Shares acquired in the Offer (No. & %)	1,01,00,200 (20.00%)		49,76,000 (9.85%)	
5.	Size of the Offer (No. of shares multiplied by Offer Price per share)	₹ 1,01,00,200/-		₹ 49,76,000/-	
6.	Shares acquired after the PA but before 7 Working Days prior to the closure date, if any (No. & %)				
	6.1 Price of Shares acquired	₹ 1/- per equity share		₹ 1/- per equity share	
	6.2 No. of Shares acquired	2,34,74,000		2,34,74,000	
	6.3 % of Shares acquired	46.48%		46.48%	
7.	Post Offer shareholding of the Acquirer and PACs (No. & %) (2+3+4+6)	3,77,75,700 (74.80%)		3,65,16,000 (72.31%)	
8.	Pre and Post Offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares	1,61,85,700	1,27,25,300	1,61,85,700	1,39,85,000
	%	32.05%	25.20%	32.05%	27.69%

Notes:

(a) The 5,05,000 equity shares forming part of SPA are yet to be transferred.

(b) The Acquirer had voluntarily offered to acquire 100% of the public shareholding as on the date of Letter of Offer i.e. 62,35,700 Equity Shares representing 12.35% of the Voting Capital of the Target Company, therefore for the computation of post offer shareholding of the Acquirer and PAC said public shareholding has been considered.

(c) The shareholding of erstwhile Promoter included in public shareholding after the completion of open offer formalities.

2. Status of the Escrow Account, whether released or not: The balance in Escrow Account is being released.

3. Payment of interest, if any, to the shareholders along with the details thereof:

   Voluntarily offered Interest: ₹ 0.68 per share payable to the public shareholders whose shares are accepted under the Offer for the period from the date of Public Announcement i.e. June 6, 2008 till March 19, 2015 being last date of payment at a simple interest rate of 10% per annum (the interest amount is ₹ 33,83,680/- (Rupees Thirty Three Lakhs Eighty Three Thousand Six Hundred and Eighty Only), has been paid to the shareholders whose shares were validly tendered and accepted in the Open Offer.

4. Status of investor complaints received, if any: Nil

C & C and Subhiksha Trading Services Limited and their Directors and Mr. R. Subramanian accept responsibility for the information contained in this Post Offer PA and shall be responsible for fulfillment of their obligations in terms of the Regulations.

This Post Offer PA will also be available on the SEBI website at http://www.sebi.gov.in

POST OFFER PA IS ISSUED ON BEHALF OF THE ACQUIRER AND THE PACs BY

MANAGER TO THE OFFER

INGA

INGA CAPITAL PRIVATE LIMITED

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Place : Chennai
Date : March 12, 2015

PRESSMAN

Size: 12(w) X 30(h)